

IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH
ON THE DAY OF Friday THE 21st Day Of February 2025
COURT HALL NO 5 SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE HEMANT CHANDANGOUDAR

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
MATTERS PERTAINS TO KALABURAGI BENCH			
<u>ADMISSION</u>			
1	CRL.P 201412/2023 A/W OFFICE NOTE. (MEDIATION CENTER REPORT IS K/B) (DATE)	(482(Cr.PC)/528(BNSS),) <i>PET: AYYANNA AND ORS AND OTHERS R S LAGALI</i>	<i>RES: THE STATE OF KARNATAKA AND ANR AND OTHERS</i> HCGP FOR R1 MAHADEV S PATIL FOR R2

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